

ITEM NO.16

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 6023/2022

COMMERCIAL AUTO SALES P. LTD

Petitioner(s)

VERSUS

COMMISSIONER OF COMMERCIAL TAX

Respondent(s)

IA No. 198487/2023 - APPLICATION FOR PERMISSION
IA No. 60773/2022 - APPLICATION FOR PERMISSION
IA No. 49427/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 198488/2023 - EXEMPTION FROM FILING O.T.
IA No. 49428/2022 - EXEMPTION FROM FILING O.T.
IA No. 53694/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal, AOR
Ms. Shubhangi Negi, Adv.

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time as final
opportunity for filing counter affidavit.

At the end of the period aforesaid, whether counter
affidavit is filed or not, Registry to process the matter for
listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar